

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2514
ANSWERED ON:10.03.2011
MODERNISATION OF JUDICIARY
Karunakaran Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government of Kerala sought more financial assistance for the modernisation of judicial system in the state; and
- (b) if so, the details thereof;

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) and (b): No, Madam. No such reference has been received by the Government from the Government of Kerala. However, the Government is implementing E-courts Project to provide services through Information & Communication Technology (ICT) enablement and to upgrade ICT infrastructure of the judiciary. Under the Project, against the total 408 courts in the State of Kerala, 403 sites are ready for computerization. Local Area Network (LAN) installation has been completed at 214 courts and Computer hardware installation has been completed at 209 courts.